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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/15/2016

**NAME OF THE PETITIONER(S)** : S.SHANKAR

**NAME OF THE RESPONDENT(S)** : CAPTAIN MEDIA PVT LTD + 21

**UNDER SECTION** : 241/242

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

*to P.S. Ganesh*  
S. Janarthanan

*Respondent  
Counsel for petitioner*

*C.P. NO. 15/16  
A. B. P. C. S.*

**ORDER**

Counsel for petitioner called but absent. Proxy counsel representing counsel for respondents present and stated that the matter may likely be settled between the parties and sought time for reporting the outcome of the same. Time extended at his request. Put up on 20.02.2017 at 10.30 A.M.

*M. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)